HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR (Chief Justice's Secretariat)

Email: cjsec.highcourt@gmail.com

No. 848 of 2024/By

Dated: 10/05/2024

The interview/viva-voce of shortlisted candidates of Kashmir Division who have applied for the post of Accounts Clerk, Data Entry Operator/Computer Operator and Library Assistants advertised vide Notification No. 01 of 2019 dated 10.01.2019 was held on 04.05.2024 in Srinagar Wing of the High Court. Four candidates did not appear in the interview on the scheduled date. However, on 06.05.2024, one of the candidates namely Sh. Ajaz Ahmad Hajam, S/o- Shri Manzoor Ahmad Hajam R/o- Bandipora (Roll No.KA10210476) who was shortlisted for the post of Data Entry Operator/Computer Operator has approached this Secretariat with a representation alongwith supporting documents that he has been diagnosed with Chickenpox and as a result of which he could not appear in the interview on the scheduled date and prayed that his interview may be held at any other date.

The representation of the candidate was placed before the Hon'ble Selection Committee. The Hon'ble Selection Committee was pleased to allow the representation of Sh. Ajaz Ahmad Hajam, S/o- Shri Manzoor Ahmad Hajam R/o-Bandipora and directed to hold the interview/viva-voce of the applicant.

As such, the interview/viva-voce of the above named candidate will be held at appropriate date and time in Srinagar Wing of the High Court and same will be conveyed to him electronically.

> Principal Secretary to Hon'ble the Chief Justice

Copy to the:-

- Registrar General, High Court of J&K and Ladakh. 1.
- Registrar Vigilance, High Court of J&K and Ladakh. 2.
- Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.

..... for information.

4. Secretary to Hon'ble Mr. Justice _for Information of His Lordship.

- 5. CPC, e-Court, High Court of J&K, Sringer for uploading the same in the High Court website.
- 6. Chief Librarian, High Court Wing, Jammu / Srinagar for keeping the record of the same.
- 7. Order file.

Hon'ble the Chief Justice